

water supply has been metered during the last three years; year-wise; and

(e) the obstacles/hurdles in the way of providing water metres in all the quarters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) NDMC have reported that there are about 3300 unmetered connections and the supply from these connections is 0.6 mgd which amounts to about 2% of the total supply of 28-29 mgd.

(b) A portion of Kidwai Nagar East has unmetered connections.

(c) 1700

(d) and (e). It has not been found technically feasible to provide metered connections to these houses as there are common facilities for a Block of two or more quarters.

Minor Girls Working in Assam Tea Estates

4963. SHRI BHADRESWAR TANTI: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that some minor girls are working in Tea Estates of Khoomtai in Gulaghat district (Assam);

(b) if so, whether it violates the provisions of the Child Labour (Prohibition and Regulation) Act, 1986;

(c) the total number of minor girls working as on 22 July, 1988;

(d) whether some young adult ladies are also working there; and

(e) if so, their working hours?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) Information is being collected and will be laid on the Table of the House.

(b) Employment of children in tea estates is not prohibited under the Child Labour (Prohibition and Regulation) Act, 1986.

(c) to (e). Information is being collected and will be laid on the Table of the House.

Survey on Child Blindness

4964. SHRI PARASRAM BHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any survey has been conducted in regard to the children also go blind every year in the country;

(b) if so, the details thereof, State-wise; and

(c) the reasons of blindness, as brought out by the survey/study report, if any?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) No such survey has been done under the National Programme for Control of Blindness

(b) and (c). Does not arise.

Khurda Road-Bolangir Railway Line

4965. SHRI RADHAKANTA DIGAL : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have recently taken a decision to undertake the re-survey work of the proposed Khurda Road-Bolangir rail line in Orissa;

(b) if so, when the above work is expected to be started; and

(c) the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). As per Survey conducted in 1986, Khurda Road-Balangir new line project was assessed to be

unremunerative. In the light of suggestions received subsequently, a re-appraisal of financial viability is being carried out. It is not possible at this stage to say when the work may be expected to start.

Railway Bridges at Bibinagar and Aler

4966. SHRI M. RAGHUMA REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted for railway bridges at Bibinagar and Aler in Nalgonda South-Central Railway;

(b) if so, whether the works to be undertaken on these projects during the current financial year, if so, the funds allocated for the purpose; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Survey has been conducted for a road-over-bridge at Bibinagar only.

(b) Construction of a road-over-bridge at Bibinagar, in replacement of level crossing No. 27 has been sanctioned and a sum of Rs. 30 lakhs has been allotted for this work during the current financial year.

(c) No proposal has been sponsored by the State Government in respect of over-bridge at Aler.

Recommendations of Charles Correa Committee

4967. CH. RAM PARKASH : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the recommendation of the "Charles Correa Committee" constituted by Government for considering the problems being faced by the residents of the metropolitan cities have been accepted; and

(b) if so, the details thereof and the difficulties; if any, coming in the way of Government in implementing these recommendations fully and expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) These are under examination.

(b) The comments on the recommendations contained in the interim report of the Charles Correa Committee, known as the National Commission on Urbanisation, have been invited by this Ministry from various State Government, Union Territory Administrations, Central Ministries/Departments, Public Bodies, Institutions etc. Replies from some of them have been received while the same is still to be received from the remaining organisations etc.

Change in Timings of 25 DN Bombay-Delhi AC Express

4968. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) whether 25 Dn Bombay-Delhi AC Express reaches Delhi late;

(b) if so, the steps taken for its running in time;

(c) whether there is a proposal under consideration of Government to change its arrival time at Delhi to about 9 a.m.; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Normally 25 A.C. Express is a good runner. It arrived New Delhi right time on 42 days during July and August (upto 21st), 1988 despite heavy rains and accidents.

(c) No, Sir.

(d) Does not arise.